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pleased to state whether there is any proposal under Government's consideration to introduce a closed circuit television system to speed up the flow of goods traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS S. V. RAMASWAMY): No, but it is proposed to carry out studies of its utility and application in Mughalsarai marshalling yard.

OVERBRIDGES BETWEEN ROURKELA AND **JHARSUGUDA** 

\*247. SHRI BAIRAGI DWIBEDY: Will the Minister of RAILWAYS be pleased to state the number of railway overbridges proposed to be constructed on different railway stations between Rourkela and Jharsuguda consequent upon the doubling of that track?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Two foot overbridges have been provided at Rourkela, one at the station connecting the main platform to the island platform and the other to cross the yard from the town to colony. A foot overbridge at Kalunga has been extended for the doubling.

SHRI BAIRAGI DWIBEDY: May I know whether any railway overbridge has been constructed over the station at Bamra?

SHRI SHAH NAWAZ KHAN: I shall require notice. But I may tell the hon. Member that we have to construct footoverbridges at nine other stations and may be Bamra is one of them.

## टलीफोनों का ठीक काम न करना

\*२४८. श्री भगवत नारायण भागव : क्या परिवहन तथा संचार मंत्री यह बताने की क्रपा करेंगे कि :

- (क) क्या उन्होंने भारतीय व्यापार तथा उद्योग मण्डलो के संघ द्वारा जारी किये गये उस वक्तव्य को देखा है जो २ ज्न, १६६२ को 'हिन्द्स्तान टाइम्स' मे प्रकाशित हुमा है मीर जिसमें सघ ने टेलोफोनो के काम की भ्रालोचना की है ;
- (ख) क्या यह मच है कि टलीफोनों के काम के बारे मे विशेषतः घंटी न बजने भीर प्राय गलत नम्बर मिलने के बारे में कई शिकायते समय समय पर समाचार पत्रों में छुपती रही है ;
- (ग) क्या यह सच है कि ये शिकायतें दिल्ली पर लागू होती है ; ग्रौर
- (घ) इस सम्बन्ध में सरकार द्वारा क्या कार्यताही की 🕆 रही है ?

† [DEFECTIVE WORKING OF TELEPHONES

- SHRI B. N. BHARGAVA: \*248. Will the Minister of TRANSPORT AND Communications be pleased to state:
- (a) whether he has seen the statement released by the Federation of Indian Chambers of Commerce and Industry and published in the 'Hindustan Times' of the 2nd June, 1962 in which they have criticised the working of telephones;
- (b) whether it is a fact that many complaints about the working of telephones especially about the non-ringing of bells and about getting wrong numbers very often, appeared in the Press from time to time;
- (c) whether it is a fact that these complaints apply to Delhi; and
- (d) what action is being taken by Government in this regard?]

<sup>†[ ]</sup> English translation.

परिवहन तथा संचार मंत्रालय में उपमंत्री (धी धी॰ भगवती): (क) जी, हां।

(ख) हाल ही में गलत नम्बर मिलने की कुछ शिकायते समाचार पत्रों में प्रकाशित हुई हैं।

## (ग) जी हां।

(घ) परियात के मौजूदा भारी जमाव को घटाने ग्रीर मंगठन सम्बन्धी कमियों को दर करने के लिए टेलीफोन केन्द्रों का विस्तार किया जा रहा है।

† [THE DEPUTY MINISTER IN THE TRANSPORT MINISTRY OF AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes.

(b) Some complaints about getting wrong numbers have appeared in the Press recently.

## (c) Yes.

(d) Expansion of the telephone exchanges for reducing the present heavy congestion and removal of organisational deficiencies.]

श्री भगवत नारायण भागव : क्या गवर्नमेंट इसका कारण बना सकेगी कि दिल्ली में इस प्रशार की बहत शिकायतें होती हैं कि डायल ठीक लगाने पर भी बार बार गलत नम्बर मिलते हैं ? अगर ऐसा है तो इन टेलीफोनों का चार्ज गवर्नमंट क्यों न ग्रपने ऊपर ले, जब कि दोष उस एक्सचेंज का है ?

SHRI B BHAGAVATI: These telephone systems are heavily overloaded. So it has not been possible to satisfy the people. But measures have been taken to improve this system of communication. One exchange is being opened at Jorbagh which improve the situation in the Southern part of New Delhi. And another is going to be opened near Delhi Gate and that should also improve the situation in Connaught Place and the Old Delhi area.

SHRI BABUBHAI CHINAI: In view of the fact that complaints about the Telephone Department are pouring in from all parts of the country, is it the intention of the Government to appoint an enquiry committee to find out what the complaints are and what are the remedies?

SHRI JAGJIVAN RAM: An enquiry committee might be necessary if the causes are not known. Enquiry committee has become a slogan with some vested interests in the country. We know the causes and we know the remedies. The causes are known and the remedies are also known. It is the shortage of resources that is standing in the way and as soon as we have the resources all these defects will be removed.

SHRI BABUBHAI CHINAI: Are the complaints only from the vested interests as the hon. Minister was referring just now, or are they from all the consumers or users of the telephone system?

SHRI JAGJIVAN RAM: This slogan for an enquiry committee has arisen from a section of the vested interests.

SHRI K. SANTHANAM: Is the hon. Minister aware that the persons in charge of the phonograms at the Delhi offices are not able to take any kind of dictation in English?

SHRI JAGJIVAN RAM: I am aware and we have to repeat the words several times, and sometimes we have to give them the spelling also. Action is being taken to improve the efficiency of the staff.

<sup>†[ ]</sup> English translation.